

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 446/(MAH)/2017
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2017

NAME OF THE PARTIES: Skyway RMC Plants Pvt. Ltd.
V/s
Orno Infra Projects Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
25	Rajobanoy	Legal Manager	Raj Obay.

ORDER

T.C.P. No. 446/I&BC/NCLT/MB/MAH/2017

1. The Legal Manager of the Petitioner Company is present.
2. Although Form No. 5 is filed for the outstanding debt of Rs.9,63,131/- was filed on 14.07.2017. However, the name of the IRP not yet proposed. The service of Notice of Demand is also not on record.
3. The Petitioner is directed to comply the requirement of the Insolvency Code. Matter is adjourned to **15.11.2017**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
04.10.2017

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Sd/-

M.K. Shrawat
Member (Judicial)

(No follow)